

skilled regular workers and also to look after seasonal work.

(c) No, Sir.

(d) The wages paid to casual labours per day are as follows :—

INDIAN AIRLINES

	Loaders/ Helpers	Drivers
	Rs. P.	Rs. P.
A, B-1 and B-2 cities	32.15	36 35
Other cities	31.50	35.65

AIR INDIA

Air India pays wages to the casual labours at the rate of Rs. 20/- per day for eight hours net working and Rs. 10/- for four hours.

Misuse of lotteries

4290. SHRI JAGANNATH PATT-
NAIK : Will the Minister of HOME AF-
FAIRS be pleased to state :

(a) whether it is a fact that the lotteries which were initially started with ideals of giving aid to the physically handicapped persons, constructing hospitals, old-age pension etc. and making an easy avenue of the employment, have become a source of amassing wealth by the already moneyed class of society;

(b) whether it is also a fact that a few agents with the connivance of Government officials are monopolising the trade by buying tickets in bulk and distributing them to others and on the occasion of draw they hold over other small agents ; and

(c) if so, whether Government propose to evolve a uniform policy, for the proper distribution of the profit of State lotteries so that the small vendors who

sell tickets are not deprived of their due share in the gains of lotteries ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). State Governments conduct lotteries to augment their financial resources generally to meet the cost of developmental schemes, health, educational and cultural activities, sport development, welfare and relief measures, etc. While most of the States conduct their lotteries departmentally, a few of them run them through the sole-selling/organising agents. In June 1984, certain guidelines were issued to all the States and U.Ts. etc. seeking to regulate the conduct of the lotteries. These guidelines provided the price out-go of atleast 50% of the price value of the tickets, and net profit of atleast 15%. The prizes above the value of Rs. 10,000 are required to be distributed by the State Governments directly. The Government have no reports of any connivance between lottery agents and the Government officials.

Development of Vijayawada Airport

4291. SHRI V. SOBHANADREESWARA
RAO : Will the Minister of TOURISM
AND CIVIL AVIATION be pleased to
state :

(a) whether the traffic from and to Vijayawada Air Port is on the increase;

(b) if so, the percentage of such increase with year-wise break up during the past three years;

(c) whether Government are aware that the present facilities available at the airport are inadequate to meet the growing volume of traffic from and to this airport;

(d) whether there is any perspective plan to develop this airport so as to cope with the growing traffic; and

(e) if so, the details thereof ?

**THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI ASHOK GEHLOT) :**

(a) Yes, Sir.

(b) The details of the passenger traffic from and to Vijayawada and the % increase during the last 3 years are as follows :—

Year	Embar- king	% incre- ase	Disem- barking	% incre- ase
1982-83	8272	—	7642	—
1983-84	11525	39	10684	40
1984-85	15570	35	14763	38

(c) Yes, Sir.

(d) and (e). It is proposed to develop the Vijayawada Airport during the Seventh Five Year Plan period so as to make it suitable for operations by Boeing 737 aircraft. In the draft Seventh Plan provision has accordingly been made for the following works :—

- (i) Extension and strengthening of the runway and associated pavements;
- (ii) Construction of a new Terminal building, car park and approach road;
- (iii) Construction of an operational wall;
- (iv) Augmentation of electric supply;
- (v) Augmentation of water supply.

Shifting of Cochin airport

4292. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal to shift the airport of Cochin to Sherthalai,

in Alleppey district for facilitating the landing of bigger planes; and

(b) if so, whether Government propose to take immediate steps to send the concerned officers for inspection of the site ?

**THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI ASHOK GEHLOT) :**

(a) Yes, Sir.

(b) There is no proposal of sending any officer at present. This will be considered on receipt of certain details from the State Government of Kerala.

Difficulties faced by tourist guides in Orissa

4293 SHRI LAKSHMAN MALLICK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware that approved tourist guides in Orissa are facing difficulties due to guides being sent by the outside travel agencies along with the tourist parties on visits to Orissa;

(b) whether India Tourism Development Corporation are utilising the services of unapproved guides which affect the approved guides; and

(c) if so, the reaction of Central Government in this regard ?

**THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI ASHOK GEHLOT) :**

(a) and (b). No, Sir.

(c) Does not arise.

Haj pilgrimage

4294. SHRI MOHANBHAI PATEL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of persons who applied for Haj pilgrimage to Holy Mecca and Medina during 1984, and the number of persons who were permitted, State-wise;